

TELEGRAPH LAWS (AMENDMENT) BILL

LAI'D ON THE TABLE AS RETURNED BY
RAJYA SABHA WITH AMENDMENTS

Secretary: Sir, I lay on the Table of the House the Telegraph Laws (Amendment) Bill, 1961 which has been returned by Rajya Sabha with amendments.

The correct position in this respect is that preliminary development work on the mine is being done by the Atomic Minerals Division of the Department of Atomic Energy. It may be worked in future by a separate mining branch of the Department or Atomic Energy set up for the purpose or by the Indian Rare Earths Limited. No decision has yet been taken.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-FIRST REPORT

Shri Yadav Narayan Jadhav (Malegaon): Sir, I beg to present the Eighty-first Report of the Committee on Private Members' Bills and Resolutions.

12.08 hrs.

DEMANDS FOR GRANTS*—contd.

MINISTRY OF HOME AFFAIRS—contd.

Mr. Deputy-Speaker: We will now take up discussion on the Demands for Grants under the control of the Ministry of Home Affairs. Out of eight hours allotted, 6 hours and fifteen minutes have already been taken up and the balance is 1 hour and 45 minutes.

Shri S. M. Banerjee (Kanpur): Yesterday, there was a request made that the time might be extended.

Mr. Deputy-Speaker: I was also present. My difficulty is that I can extend the time only by one hour; that is in my discretion and I cannot go beyond it.

Shri Harish Chandra Mathur (Pali): If the House wishes, you can extend it more; the House is behind you.

Mr. Deputy-Speaker: Then we will have to sit later than 6 O'clock.

Shri D. C. Sharma (Gurdaspur): No, Sir. *(Interruptions.)*

Mr. Deputy-Speaker: If the hon. Members agree to sit beyond 6 O'clock, I will be prepared to sit longer; I have no objection.

Shri Harish Chandra Mathur: Why cannot we extend the session by a day? The House has been sitting late hours.

ESTIMATES COMMITTEE

HUNDRED AND FOURTEENTH REPORT

Shri Dasappa (Bangalore): I beg to present the Hundred and fourteenth Report of the Estimates Committee on the Ministry of Transport and Communications (Departments of Communications and Civil Aviation)—Overseas Communications Service.

Shri T. B. Vittal Rao (Khammam): He is presenting a Report every day!

CORRECTION OF ANSWER TO STARRED QUESTION NO. 1092

The Parliamentary Secretary to the Prime Minister and Minister of External Affairs (Shri Sadath Ali Khan): Sir, on 24th March, 1961 in answer to a Supplementary Question by Shri Chintamani Panigrahi on Starred Question No. 1092 as to whether the Jaduguda Mine is being worked out by the Government themselves or by any private company, I had stated that the mine is worked by Messrs Indian Rare Earths Limited, a Government of India undertaking.

*Moved with the recommendation of the President.